

Annexure - 4

Name of the corporate debtor: Tushar Realhome LLP

Date of commencement of CIRP 27/02/2023

List of creditors as on: 29/04/2023

List of Unsecured Financial Creditors (other than Financial Creditors belonging to any Class of Creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC	Amount of claim					
1	Dwarka Prasad Mittal	03-04-2023	16988274	7000000	Loan dues	0	0	1.35%	0	0	0	0	9988274	To provide proof for remaining amount. Please see footnotes to the Annexure
2	Harsh Enterprises	04-04-2023	4800000	3000000	Loan dues	0	0	0.58%	0	0	0	0	1800000	To provide proof for remaining amount. Please see footnotes to the Annexure
3	Jan Jandaran Sharma	04-04-2023	1480168	835000	Loan dues	0	0	0.16%	0	0	0	0	645168	To provide proof for remaining amount. Please see footnotes to the Annexure
4	Rachana Sharma	04-04-2023	328000	205000	Loan dues	0	0	0.04%	0	0	0	0	123000	To provide proof for remaining amount. Please see footnotes to the Annexure
5	Biji Mohan Sanghi	09-04-23	1478784	700000	Loan dues	0	0	0.13%	0	0	0	0	778784	To provide proof for remaining amount. Please see footnotes to the Annexure
6	Rakesh Kumar Yadav	10-04-23	19191721	7900000	Loan dues	0	0	1.52%	0	0	0	0	11291721	To provide proof for remaining amount. Please see footnotes to the Annexure
7	Vinod Kumar & Sons (HUF)	10-04-23	780808	383000	Loan dues	0	0	0.07%	0	0	0	0	397808	To provide proof for remaining amount. Please see footnotes to the Annexure
8	Guruprasad and company	10-04-23	1227337	600000	Loan dues	0	0	0.12%	0	0	0	0	627337	To provide proof for remaining amount. Please see footnotes to the Annexure
9	Sanghi Consultancy	11-04-23	1756177	963960	Loan dues	0	0	0.19%	0	0	0	0	792217	Provisionally admitted on the confirmation of promoter. However, not appearing in Group summary. To be confirmed from books of CD as soon as made available. To provide proof for balance amount of claim.
10	Magan Lal Yogi	11-04-23	8092658	4000000	Loan dues	0	0	0.77%	0	0	0	0	4092658	To provide proof for remaining amount. Please see footnotes to the Annexure
11	Aruna Gupta	12-04-23	1708822	1227664	Loan dues	0	0	0.24%	0	0	0	0	481158	To provide proof for remaining amount. Please see footnotes to the Annexure
12	Ram Pal Gupta HUF	12-04-23	3041227	1200000	Loan dues	0	0	0.23%	0	0	0	0	1841227	To provide proof for remaining amount. Please see footnotes to the Annexure
13	Pramod Kumar Gupta	12-04-23	778523	601555	Loan dues	0	0	0.12%	0	0	0	0	176968	To provide proof for remaining amount. Please see footnotes to the Annexure
14	Darshana Devi	12-04-23	546823	392855	Loan dues	0	0	0.08%	0	0	0	0	153968	To provide proof for remaining amount. Please see footnotes to the Annexure
15	Tarun Gupta	12-04-23	2589780	2001088	Loan dues	0	0	0.39%	0	0	0	0	588692	To provide proof for remaining amount. Please see footnotes to the Annexure

16	Munish Mishra HUF	12-04-23	6197096	3000000	Loan dues	0	0	0.58%	0	0	0	0	0	0	3197096	To provide proof for remaining amount. Please see footnotes to the Annexure
17	Eka Gupta	13-04-23	1922475	1485472	Loan dues	0	0	0.29%	0	0	0	0	0	0	437003	To provide proof for remaining amount. Please see footnotes to the Annexure
18	Rann Pal Gupta	13-04-23	1858068	1431488	Loan dues	0	0	0.28%	0	0	0	0	0	0	426580	To provide proof for remaining amount. Please see footnotes to the Annexure
19	Agarwal Associates	13-04-23	4681784	3432875	Loan dues	0	0	0.66%	0	0	0	0	0	0	1248909	To provide proof for remaining amount. Please see footnotes to the Annexure
20	Raju Mishra HUF	10-04-23	3100767	1500000	Loan dues	0	0	0.29%	0	0	0	0	0	0	1600767	To provide proof for remaining amount. Please see footnotes to the Annexure
21	Anita Mishra	10-04-23	2067178	1000000	Loan dues	0	0	0.19%	0	0	0	0	0	0	1067178	To provide proof for remaining amount. Please see footnotes to the Annexure
22	Archana Mishra	11-04-23	5783956	2800000	Loan dues	0	0	0.54%	0	0	0	0	0	0	2983956	To provide proof for remaining amount. Please see footnotes to the Annexure
	TOTAL		90400426	4565957				8.80%							44740469	

Note:

- All claims have been provisionally admitted on the basis of submitted proof by claimants and verified on the basis of Group summary and individual ledger account as on 01.03.2023 drawn from tally software of the Corporate Debtor provided and confirmed by the promoter. However Balance Sheets of the CD are not available after the period 31.03.2019. The claims shall be further verified after availability of all records. The claim amount may undergo further changes during the process of availability of further records / finalisation of balance Sheets of the Corporate Debtor for the previous years. The CoC may undergo change subject to the verification and collation of claims which is continuing.
- Status of column with respect to "amount of claim under verification" may change after further records books of corporate debtor are made available / receipt of required proofs from claimant/ other sources; as soon as may be practicable and when IRP / RP comes across additional information warranting such revision. The CoC may undergo change subject to the verification and collation of claims which is continuing.
- As per Regulation 14 of IBBI (CIRP) Regulations, 20016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.
- The claims admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.
- Information / evidence / clarification may also be pending from Creditor/Management/Employees for the claims under further verification.


Babu Lal Gurjar

Interim Resolution Professional
Tushar Realhome LLP


Babu Lal Gurjar
Insolvency Professional
IBBI/PA-003/IP-N00297/2020-2021/13260

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